

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
-CUM- SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW
DELHI**

CIRCULAR

Sub: Advisory for self isolation/ quarantine and sanitization of Court Complex.

It has been brought to my notice that Mr. Ajay Kumar, JA posted in the Admn. Branch, RADC, New Delhi have been tested positive for COVID-19 Rapid Diagnostic Test today i.e. 20.10.2020. It has also been brought to my notice that he has last attended the court yesterday i.e. 19.10.2020 and 15.10.2020.

Considering this situation, Caretaking Branch is directed to carry out deep and regular sanitization of the entire Court Complex including the Admin. Branch, Chamber and Court room of Sh. A K Kuhar, Ld. Spl.Judge, CBI (PC Act), RADC, New Delhi.

Mr. Ajay Kumar, JA is advised to isolate/quarantine himself immediately for a period as per medical advice and take all necessary precautions as per advisory/guidelines of Government of India. He is further requested to intimate the office regarding his health status after expiry of his isolation/quarantine period.

The Judicial Officers, Staff members and Police Officials deputed in RADC, New Delhi alongwith Sh. A K Kuhar, Ld. Spl.Judge, CBI (PC Act), RADC, New Delhi who were in close contact with Sh. Ajay Kumar, JA are also advised to isolate/quarantine themselves for a period of 5 days and take all precautionary measures as per advisory/guidelines of Government of India. They will intimate the office regarding the status of their health after expiry of 5 days.

This copy is computer generated and does not require signatures.

Sd/-
(SUJATA KOHLI)
PRINCIPAL DISTRICT & SESSIONS
JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

No.E18781-18863/Covid-19/NO/D&SJ/RADC/2020

Dated 20.10.2020

Copy forwarded for information and necessary action to:-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
2. Ld. Principal District & Sessions Judge (HQs), THC, Delhi
3. All Ld. Principal District & Sessions Judges, Delhi/New Delhi
4. All Ld. Judicial Officers, RADC, New Delhi
5. Sh. Virender Singh, Nodal Officer to facilitate the Officers/officials of RADC, New Delhi in getting the treatment in case of emergency.
6. Sh. Ajay Kumar, JA posted in Admn. Branch, RADC, New Delhi.
7. Sh. A K Kuhar, Ld. Spl.Judge, CBI (PC Act), RADC, New Delhi.
8. Concerned Officials.
9. Care Taker, Care Taking Branch, RADC, New Delhi
10. Administration Branch, RADC, New Delhi
11. All the Branch-in-charges posted in RADC with the directions to inform the staff posted in their branches/courts.
12. Incharge, Lockup, RADC, New Delhi.
13. PWD, RADC, New Delhi.
14. Computer Branch, RADC for uploading on official website through LAYERS
15. PS to undersigned.
16. Inspector, Police Post, RADC, New Delhi

Sd/-
PRINCIPAL DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW
DELHI